

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 340 of 2020**

**IN THE MATTER OF:**

**Facor Alloys Ltd. & Anr.**

**....Appellants**

**Vs.**

**Bhuvan Madan**

**....Respondents**

**RP of Ferro Alloys Corporation Ltd. & Ors.**

**Present:**

**For Appellants: Mr. Abhijeet Sinha, Mr. Adhish Sharma,  
Mr. Kumar Anurag Singh, Mr. Navpreet Ahluwalia  
and Ms. Shriya Raychaudhuri, Advocates**

**For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with Ms. Priya  
Singh, Mr. Saurav Panda, Ms. Charu Bansal,  
Advocates for R-1.  
Ms. Varsha Banerjee, Advocate for R-2.  
Mr. Amit Singh Chadha, Sr. Advocate  
Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra,  
Advocates for R-3.**

**With**

**Company Appeal (AT) (Ins.) No. 462 of 2020**

**IN THE MATTER OF:**

**Toplight Corporate Management Pvt. Ltd.**

**....Appellant**

**Vs.**

**Bhuvan Madan, Resolution Professional of Ferro  
Alloys Corporation Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Gaurav Mitra, Mr. Arjun Dhingra,  
Ms. Shriya Raychaudhuri and Mr. Abhijeet Sinha,  
Advocates**

**For Respondents: Mr. Abhinav Vasisht, Sr. Advocate with  
Mr. Saurav Panda, Ms. Charu Bansal and Ms.  
Priya Singh, Advocates for R-1.  
Ms. Varsha Banerjee, Advocate for R-2.  
Mr. Amit Singh Chadha, Sr. Advocate  
Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra,  
Advocates for R-3**

**ORDER**  
**(Virtual Mode)**

**25.09.2020:** All the Learned Counsels for the parties have concluded their arguments. They may file written submissions, not more than 5 pages, within 5 days.

**Judgment Reserved.**

[Justice Jarat Kumar Jain]  
Member (Judicial)

[Balvinder Singh]  
Member (Technical)

[V. P. Singh]  
Member (Technical)

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